

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P. 1189/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: Harshit Finlease & Investments Pvt Ltd

Section: 66 of Companies Act, 2013

ORDER

None appeared for the Petitioner. List the matter on **01.11.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)